

[Print](#)**Defective Case Register from 2025-10-24 to 2025-10-24**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-MATA/43533/2025	PRANAYA SWAIN	2025-10-24	AU fee Rs 2/ not paid 2. being aggrieved not sufficient
2	D-BLAPL/32272/2025	TRUPTI RANJAN MOHAPATRA	2025-10-24	1. The name of the District of the deponent has not been mentioned in the Affidavit. 2. Age of the petitioners have not been mentioned in V.Nama
3	D-ABLAPL/32477/2025	ARUN KUMAR BUDHIA	2025-10-24	Date of copy of counter F.I.R not tally with Index. Page 28 not found.
4	D-BLAPL/32287/2025	OM PRAKASH SARAN	2025-10-24	1. Page No. 54 and 56 are not legible properly. 2. Annexure 3 is not paginated properly in the Index as well as in the Annexure.
5	D-CONTC/42790/2025	ADV.	2025-10-24	i) Reference certificate not furnished. ii) Undertaking for english translation not furnished.
6	D-RSA/42186/2025	PRASANTA KUMAR SATAPATHY	2025-10-24	Put up for further S.R after payment of A.C.Fee of Rs.2235/-.
7	D-ABLAPL/32486/2025	PARSURAM PANDA	2025-10-24	Para 4 and 5 not correctly mentioned in the Petition copy.
8	D-CONTC/42944/2025	ADYASIDHI MISHRA	2025-10-24	Put up for SR after filing of copy of cause title in wp(c).
9	D-BLAPL/32381/2025	SK. ZAFARULLA	2025-10-24	1. P.S name mentioned in the cause title is not tally with Rejection order.
10	D-RSA/42302/2025	AMIT PRASAD BOSE	2025-10-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Period of Delay 01 day.
11	D-WP(C)/42809/2025	MANAS ANKIT BOHIDAR	2025-10-24	Date of copy of show cause notice not tally with Index.
12	D-BLAPL/32404/2025	SABYASACHI MISHRA	2025-10-24	20-VERNACULAR CERTIFICATE NOT FURNISHED. 31-As per standing order the details of victim/informant shall not be mentioned in the petition.
13	D-RVWPET/43209/2025	ADV.	2025-10-24	Value of review not furnished.
14	D-CRLMA/32542/2025	ADV.	2025-10-24	A. fee Rs-2.25/- to be paid.
15	D-RSA/42334/2025	MANOJ KUMAR PATI	2025-10-24	Put up for further S.R after payment of D.C.Fee of Rs19773/-
16	D-ABLAPL/32511/2025	USHARANI PATI	2025-10-24	1. Name of father of Pet. No.1 not properly mentioned in C.T. 2. GR case No. mentioned in Para 1 not correct. 3. Name of Pet. No. 2 and 4 in C.T. not tally with their signature.
17	D-CMAPL/43431/2025	ABINASH ROUTRAY	2025-10-24	Put up for SR after filing of c. copy of impugned order

18	D-WP(C)/42813/2025	PRATAP KESHARI DEO	2025-10-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. Occupation not mentioned in the affidavit and also I.A
19	D-WP(C)/42815/2025	PRATAP KESHARI DEO	2025-10-24	Occupation not mentioned in the affidavit and also I.A of the affidavit.
20	D-ABLAPL/32509/2025	SK. ZAFARULLA	2025-10-24	Synopsis and Date Chart not mentioned in the Index.
21	D-WP(C)/43284/2025	ARIJEET MISHRA	2025-10-24	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Executant no-2 not sign in the v.nama.
22	D-WP(C)/43556/2025	DURGESH NARAYAN RATH	2025-10-24	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 29 31 33 43 and 45not neat.
23	D-ABLAPL/32435/2025	PARTHA SARATHI DAS	2025-10-24	1. BNSS Section is not correctly mentioned in the Cause Title
24	D-WP(C)/42816/2025	MADAN SUNDAR BEHERA	2025-10-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
25	D-ABLAPL/32512/2025	SK. ZAFARULLA	2025-10-24	1. Name of the Informant appearing in Para 2 be redacted. 2. Synopsis and Date Chart not mentioned in the Index. 3. P.S. case No. mentioned in the Synopsis not correct. 4. Name of father of the Deponent mentioned in point No.2 of affidavit not correct.
26	D-BLAPL/32515/2025	DAYANIDHI MISHRA	2025-10-24	Name of trial court not tally with rej. order.
27	D-CMP/43416/2025	BIKRAM SENAPATI	2025-10-24	Page No-11 A not marked in the petition.
28	D-BLAPL/32507/2025	RAMDAS ACHARY	2025-10-24	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no. 10 not neat.
29	D-CRLMP/32079/2025	GOPINATH MISHRA	2025-10-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
30	D-WP(C)/42817/2025	PRATAP KESHARI DEO	2025-10-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. Occupation not mentioned in the affidavit and also I.A of the affidavit.Declaration not mentioned in the affidavit.
31	D-ABLAPL/32530/2025	SURYAKANTA DWIBEDI	2025-10-24	In Affidavit Point No.5 and in Declaration , Pet. No.2 has been shown as Pet. No.1.
32	D-BLAPL/32516/2025	RAMDAS ACHARY	2025-10-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. paragraphs not correct in declaration of affidavit.

33	D-WP(C)/42818/2025	PRAJNA SARITA MOHANTY	2025-10-24	1-COURT FEE IS DEFICIENT. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. D.C.Fee of Rs.12/- not paid.Page 33 34 and 35 not neat
34	D-BLAPL/32518/2025	RAMDAS ACHARY	2025-10-24	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no. 12 13 are not neat.
35	D-WP(C)/42814/2025	SUBHANKAR ROUT	2025-10-24	.Receipt Showing Serv.copy To cg not Filed.
36	D-ABLAPL/32519/2025	MANORANJAN MISHRA	2025-10-24	Occupation of the the Deponent mentioned in Point No.1 of the Affidavit not proper.
37	D-WP(C)/42970/2025	BIKRAM SENAPATI	2025-10-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. paragraphs not correct in declaration. 2.Cause title of annex. 7 and 8 to be filed as per cause title and c.copy of or. dtd.8-5-2025 to be filed.
38	D-WP(C)/42978/2025	BIKRAM SENAPATI	2025-10-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. C.copy of or. dtd.8-5-25 and cause title of annex.7 and 8(comp-lit C.T to be filed as per petition) to be filed .2 paragraphs are not correct in declaration. 3.page no.97 not neat.4.page nos. 73 and 154 not found.page no. 146 of annex.7 repeated.
39	D-CMP/43346/2025	MAHESWAR MOHANTY	2025-10-24	The discrepancy in the name of O.P No-4 as per Trial Court be reconciled.
40	D-CRLREV/32186/2025	SATYABRATA PANDA	2025-10-24	Put SR after filing C. copy annex- 1.
41	D-WP(C)/42980/2025	BIKRAM SENAPATI	2025-10-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. C.copy of or. dtd. 8-5- 2025 to be filed and cause title of annex.7 and 8 to be filed .2.paragraphs and sl.2 of affidavit not correct.3.Dtd. 13-3-2008 in index not tally with annex.1.4. page no.73 partially neat.
42	D-WP(C)/43126/2025	PAMI RATH	2025-10-24	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 14-NOT PROPERLY INDEXED. Index not page marked.page nos.179 367 626 to 628 and 656 not neat.
43	D-WP(C)/42965/2025	BIKRAM SENAPATI	2025-10-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.

				1. paragraphs not correct.2.page no. 22 92 and 93 under annex.8 not found as per index.3.page nos. 31 35 and 59 are parsially neat. 4. c.copy of or. dtd 8-5-25 not filed.
44	D-RPFAM/43553/2025	TUSAR KUMAR MISHRA	2025-10-24	good ground not furnished
45	D-WP(C)/43125/2025	ANUP UDAYA SENAPATI	2025-10-24	Page nos. 13 and 14 not neat.
46	D-WP(C)/42566/2025	RANJIT SAMAL	2025-10-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Line nos.4 5 and 7 left blank in para-8 body of the petition.
47	D-MATA/43328/2025	AMITAV TRIPATHY	2025-10-24	Period of Delay 1 days
48	D-WP(C)/43405/2025	NIHAL RATH	2025-10-24	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 24 and 36 not neat.
49	D-CRLA/31379/2025	JYOTIRMAYA SAHOO	2025-10-24	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. Period of Delay 15 days.(I.A.not filed.) 2. D.A.Fee Rs.9.30.p to be paid.
50	D-ABLAPL/32535/2025	KISHORE CHANDRA RAJGURU MOHAPATRA	2025-10-24	Court Fee of Rs.3 not affixed in Affidavit.
51	D-BLAPL/32547/2025	BAIJAYANTI MOHANTY	2025-10-24	1. Date of rejection order under Annexure-2 does not tally with para-4 of the petition.
52	D-WP(C)/43448/2025	SUSANTA SEKHAR MOHAPATRA	2025-10-24	1. Date of online application under Annexure-2 does not tally with index and para-5 of the petition.
53	D-WP(C)/43631/2025	SUSANTA SEKHAR MOHAPATRA	2025-10-24	1. Paragraph no. not correctly furnished in the petition.
54	D-ABLAPL/32520/2025	PRAVASH CHANDRA JENA	2025-10-24	In Annexure 2, Page 16 has been placed after Page 17.
55	D-BLAPL/32552/2025	SUBRAT KUMAR NAYAK	2025-10-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Name of Father of the deponent on affidavit does not tally with declaration.
56	D-BLAPL/32557/2025	MANAS KUMAR CHAND	2025-10-24	1.No.of rejection order under Annexure-2 does not tally with Synopsis and petition.
57	D-BLAPL/32443/2025	SOUBHAGYA KUMAR DASH	2025-10-24	.Name Of The Filing Advocate Not In Capital Letters In The Petition
58	D-BLAPL/32444/2025	SOUBHAGYA KUMAR DASH	2025-10-24	Annexure-1 mentioned as PR instead of F.I.R. in the petition.
59	D-WP(C)/42928/2025	M.PRATAP @ PRATAP KUMAR MOHAPATRA	2025-10-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
60	D-WP(C)/43122/2025	ANUP UDAYA SENAPATI	2025-10-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY

				MENTIONED
61	D-WP(C)/43081/2025	ANUP UDAYA SENAPATI	2025-10-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
62	D-WP(C)/43069/2025	ANUP UDAYA SENAPATI	2025-10-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
63	D-WP(C)/42379/2025	GOURA HARIJAN	2025-10-24	Name of the petitioner in cause title does not tally with the affidavit.
64	D-BLAPL/32351/2025	DEEPAK KU SAHOO	2025-10-24	Paragraph 5 of the application filled twice
65	D-ABLAPL/32528/2025	SAMIR KUMAR MISHRA	2025-10-24	1. Name of P.S. not mentioned in the address of the Petitioners in the C.T. 2. Name of the Informant appearing in Para 2 be redacted
66	D-WP(C)/43345/2025	AMIT PRASAD BOSE	2025-10-24	Page no.60 not neat.Prayer not correctly mentioned.
67	D-WP(C)/43398/2025	SANGRAMJIT PANDA	2025-10-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 14-NOT PROPERLY INDEXED.
68	D-CONTC/42798/2025	ADV.	2025-10-24	Provision of Law Not proper
69	D-BLAPL/32366/2025	CHEERA RANJAN SATAPATHY	2025-10-24	1. Provision Of Law wrongly Furnished On Top Of Cause Title 2. Pending before the court wrongly furnished in Paragraph 1 of the application.
70	D-WP(C)/43672/2025	BIKRAM KESHARI BAL	2025-10-24	Synopsis and date chart not mentioned in index
71	D-CONTC/43157/2025	ADV	2025-10-24	1. Date of order not correctly furnished in Prayer of the petition.
72	D-CONTC/42904/2025	ADV.	2025-10-24	Name of the filing Adv. in capital letters,phone number and enrollment number not furnished in CONTC petition.
73	D-CONTC/43153/2025	ADV	2025-10-24	1. Date of order not correctly furnished in Prayer of the petition.
74	D-CONTC/42842/2025	ADV.	2025-10-24	Provision of Law Not proper page nos.11 and 12 not neat.
75	D-CRLMC/32421/2025	ARIJEET MISHRA	2025-10-24	1. C.Copy of F.I.R. to be filed.
76	D-BLAPL/32353/2025	LAXMAN PRADHAN	2025-10-24	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. In affidavit, petitioner name wrongly furnished. 2. Pettioner-2 has not been authorised to the deponent to swear the affidavit in his behalf.
77	D-CMAPL/35151/2025	ADV.	2025-10-24	Put up for SR after disposal of I.A. filed for dispensing with c. copy of order.
78	D-CRLMC/32510/2025	DAYANIDHI MISHRA	2025-10-24	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.

				1. Annexure-1 not page marked in Index.2.Page no.9 not neat and legible.
79	D-CRLMC/32379/2025	BYOMAKESH TRIPATHY	2025-10-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Age of the deponent on affidavit does not tally with cause title.
80	D-EXP/40870/2025	NIRANJAN BISWAL	2025-10-24	i) put up for SR after disposal of I.A. filed for C. copy of impugned order.
81	D-BLAPL/32497/2025	BHUBAN MOHAN BHUYAN	2025-10-24	Matter and name of trial court not mentioned on the cause title.
82	D-WP(C)/42819/2025	ARABINDA MALLICK	2025-10-24	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.Fee of OSBC Rs.50/- not paid in the v.nama.
83	D-WP(C)/42828/2025	BIJAYA KUMAR NAYAK (3)	2025-10-24	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 8-CAUSE TITLE NOT IN ORDER. D.Fee of Rs.3/- not paid in the affidavit.D.Fee of OSBC Rs.50/- not paid in the v.nama.
84	D-CRLMP/32059/2025	SRINIBASH SATAPATHY	2025-10-24	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. PAGE NO.9 NOT LEGIBLE
85	D-WP(C)/42820/2025	PRATAP KESHARI DEO	2025-10-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. Occupation not mentioned in the affidavit and also I.A.Paragraph not correctly mentioned in the affidavit.
86	D-BLAPL/31971/2025	MADHUMITA PANDA	2025-10-24	CERTIFIED COPY OF CT CASE NO 284 OF 2025 AS MENTIONED IN CAUSE TITLE NOT ATTACHED WITH THE FILE
87	D-CRLMC/32405/2025	GHANASHYAM NAMTOAR	2025-10-24	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. As per impugned order under Annexure-1,in Criminal Misc. Case No.413/2022 does not tally with Synopsis and Date chart
88	D-CRLREV/32271/2025	SATYASHREE MOHANTY	2025-10-24	Period of Delay 96days. Good ground certificate not mentioned.
89	D-CMP/43065/2025	PRAJNA SARITA MOHANTY	2025-10-24	Address of Petitioner No-1 not mentioned in the Petition
90	D-WP(C)/42823/2025	BIJAYA KUMAR NAYAK (3)	2025-10-24	8-CAUSE TITLE NOT IN ORDER.
91	D-CRLMC/32430/2025	SURYAKANTA DWIBEDI	2025-10-24	1. Paragraph no. not correctly furnished in the petition.
92	D-BLAPL/32503/2025	RAMDAS ACHARY	2025-10-24	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no16 partially neat.
93	D-WP(C)/42822/2025		2025-10-24	1-COURT FEE IS DEFICIENT.

				D.C.Fee of Rs.6/- not paid.Annextures not mentioned in the petition copy. D.fee of Rs.33/- not paid in the affidavit.Page 13 not neat.
94	D-CRLA/32324/2025	ASWINI SAHOO	2025-10-24	This may be registered as CRLREV
95	D-CMP/43409/2025	ABINASH ROUSTRAY	2025-10-24	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 20-VERNACULAR CERTIFICATE NOT FURNISHED.
96	D-WPCRL/32394/2025	DIPANKAR ACHARYA	2025-10-24	Welfare fund of Rs.50/- not paid.
97	D-WP(C)/42827/2025	BIJAYA KUMAR NAYAK (3)	2025-10-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. 8-CAUSE TITLE NOT IN ORDER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Date of Copy of Letter vide annex-4 not tally with Index.D.Fee of Rs.3/- not paid in the affidavit
98	D-CRLA/32418/2025	PRAKASH KUMAR ROUT	2025-10-24	1-Reference certificate not furnished, 2-Trial court case no. not furnished in being aggrieved para
99	D-WP(C)/42826/2025	BIJAYA KUMAR NAYAK (3)	2025-10-24	8-CAUSE TITLE NOT IN ORDER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Date of Copy of Letter vide annex-2 not tally with Index.D.Fee of Rs.23 not paid in the affidavit.
100	D-CRLMC/30811/2025		2025-10-24	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished on declaration.2. As per Index,Annexures not properly described in the petition.3.Annexures marking not proper.4. Prayer not proper.
101	D-WP(C)/42486/2025	DIPTI RANJAN MOHAPATRA	2025-10-24	Page no. 18 not neat.
102	D-CMP/43175/2025	ASHOK KUMAR SAHOO	2025-10-24	C.S No. not correctly mentioned in index in annexure-3.
103	D-WPCRL/32390/2025	DIPANKAR ACHARYA	2025-10-24	Welfare fund of Rs.50/- not paid
104	D-WP(C)/42492/2025	RANJIT SAMAL	2025-10-24	Date not mentioned in para 8 and 10
105	D-CRLMC/32453/2025	BIKASH KARNA	2025-10-24	1. C.Copy of F.I.R. to be filed.
106	D-CRLMC/32581/2025	SAUMYA RANJAN PRADHAN	2025-10-24	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after removal of defects.

107	D-ABLAPL/32506/2025	RAJKISHORE SWAIN	2025-10-24	1.Code No. not mentioned in the application. 2. Annexure 1 and 2 not attested. 3. LTI not identified and attested. 4. Description of Pet No.3 not found in Vakalatanama. 5. One extra signature of Mamata Se in Vakalatanama who is not a Petitioner.
108	D-ABLAPL/32839/2025	PRADEEP KUMAR PARIDA	2025-10-24	P.R. case no wrongly mention in petition.
109	D-CRLREV/32358/2025	RAMDAS ACHARY	2025-10-24	1.Authentication fee Rs 12.10 /- not paid 2.C. copy of Annex-4 not filed . Xerox copy filed.
110	D-CONTC/42791/2025	ADV.	2025-10-24	i) Reference certificate not furnished.ii) Undertaking for english translation not furnished.iii) page marking of annexure-2 not correct.
111	D-CRLREV/31703/2025	DUSHMANTA SAHOO	2025-10-24	1. Address of Honorable court not correctly mentioned. . 2 . Good ground certificate not furnished . 3. Vernacular certificate not furnished.
112	D-CRLMP/32532/2025	PRADEEP KUMAR DASH	2025-10-24	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
113	D-CRLMC/32455/2025	JUGALA KISHORE PANDA	2025-10-24	1. No. of Charge Sheet under Annexure-2 does not tally with cause title.
114	D-CRLMC/32459/2025	HEMANTA KUMAR MOHANTA	2025-10-24	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no.10 not neat and legible.2.Date of order under Annexure-1 and 2 does not tally with para-1 and para-4 respectively of the petition.
115	D-CMP/43258/2025	ACHYUTANANDA PATTANAIK	2025-10-24	C.copy of execution case not filed
116	D-CRLMC/32479/2025	BIJAYA KUMAR RAGADA	2025-10-24	1. C.Copy of F.I.R.to be filed.2. Page no.12 not filed.
117	D-BLAPL/32426/2025	PANCHANAN PANIGRAHI	2025-10-24	i) Annexure -1 not legible
118	D-ABLAPL/32490/2025	RAKESH KUMAR NAYAK	2025-10-24	1. Synopsis and Date Chart not page marked. 2. Name of P.S. not mentioned in the address of the Petitioners in C.T. 3. Application not properly addressed to the Honourable Court. 4. Occupation of the Deponent not mentioned
119	D-CRLMC/32487/2025	BIKASH KARNA	2025-10-24	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. C.Copy of F.I.R.to be filed.2. Welfare fee of Rs.50/-not paid on V.nama.
120	D-CRLREV/32462/2025	SOUBHAGYA KUMAR DASH	2025-10-24	1.Authentication fee Rs 12.65 /- not paid 2.C. copy of Annex-1 not filed
121	D-ABLAPL/32492/2025	NAIBEDYA PRASAD SAMAL	2025-10-24	Annexure 1 and 2 not marked.
122	D-CONTC/42760/2025	ADV.	2025-10-24	VERNACULAR CERTIFICATE AND UNDERTAKING FOR ODIA TRANSLATION NOT FILED
123	D-BLAPL/32417/2025	SAMVIT MOHANTY	2025-10-24	31-As per standing order the details of victim/informant shall not be mentioned in

				the petition. For further S.R.ii) P.S. case no. and G. R. case no .and name of the concerned court not correct in prayer portion of the petition.
124	D-CRLMC/32554/2025	JYOTIRMAY GUPTA	2025-10-24	1. Date of order not correctly furnished in Prayer of the petition.
125	D-CRLMC/32395/2025	RABI NARAYAN MOHANTY	2025-10-24	1. C.Copy of T.R.Case No.329 of 2021 arising out of Baliana P.S.Case No.258/25.09.2017 to be filed.
126	D-BLAPL/32420/2025	DEEPAK KU SAHOO	2025-10-24	i) Date of Rejection order not correct in Date chart.
127	D-CRLREV/32505/2025	SUJATA JENA	2025-10-24	1.CRLMC mentioned instead of CRLREV in I.A.
128	D-ABLAPL/32489/2025	SUSHANTA KUMAR JOSHI	2025-10-24	1. Annexure 2 not filed as mentioned in Para 4. 2. Occupation of Deponent not mentioned. 3. In Affidavit sole Petitioner is swearing on behalf of another.
129	D-CONTC/42994/2025	ADV.	2025-10-24	1. Page no.10 Annex-1 not exhibited
130	D-CRLREV/32493/2025	BIBHUTI RANJAN MOHANTY	2025-10-24	1.Good ground certificate not furnished.
131	D-CRLREV/28022/2025	ABHILASH MISHRA	2025-10-24	1. page mark not correctly mentioned in index in connection with petition and annexures. 2 ,paragraphs not correctly mention in declaration.3 Good ground certificate not furnished.
132	D-CONTC/42991/2025	BIJALAXMI SAHOO	2025-10-24	1. Page no 9 Annex-1 not exhibited
133	D-ABLAPL/32413/2025	BIKRAM CHANDRA GHADEI	2025-10-24	1.P.S. case No. mentioned at Para 2 of the petition is not correct. 2. C.T. case No. and P.S. case No. mentioned at Para 6 and 7 appear to be not correct. 3. C.T. case No. mentioned at the end of the Para 4 is not correct
134	D-CONTC/42283/2025	AMIYA RANJAN SETHY	2025-10-24	Advocates name not in capital letter in the petition. 2.Code not correct
135	D-CRLREV/32501/2025	BASUDEV PUJARI	2025-10-24	1. Good ground certificate not furnished
136	D-CONTC/42777/2025	ADV.	2025-10-24	i)Reference certificate not furnished.ii) Undertaking for english translation not furnished.
137	D-ABLAPL/32529/2025	PABITRA KUMAR NAYAK	2025-10-24	Name of the Informant and Victims appearing in Para 3 be redacted.
138	D-CONTC/42935/2025	ADV.	2025-10-24	Date of order in wp(c) wrongly furnished in Cause title.
139	D-WP(C)/43399/2025	MAHESWAR MOHANTY	2025-10-24	Page nos.29 and 43 not neat and legible.
140	D-WP(C)/42550/2025	MIHIR SEKHAR SAHOO	2025-10-24	1.Address of the opp.party No-1 not Properly furnished.
141	D-CONTC/42940/2025	PRAGYNA PARAMITA ROUT	2025-10-24	Code Incorrect.
142	D-CONTC/37060/2025	ADV.	2025-10-24	Code NOT CORRECT

143	D- CONTC/43162/2025	LAXMIKANTA MOHANTY	2025-10- 24	Period of Delay 69 days delay.
144	D- CONTC/42988/2025	GOPABANDHU PANDA	2025-10- 24	LAA Rs-10/- to be paid in v. nama.
145	D-WP(C)/42549/2025	NILAKANTHA JUHARSINGH	2025-10- 24	1.LAA Rs.10/- to be paid on V.Nama
146	D- CRLMP/32087/2025	GYANENDRA KUMAR PARIDA	2025-10- 24	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED PAGING OF SYNOPSIS and DATE CHART BE OMITTED
147	D- RPFAM/43421/2025	PRASANTA KUMAR SAHOO	2025-10- 24	good ground not furnished
148	D- CRLMC/32568/2025	DEEPAK KU SAHOO	2025-10- 24	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up SR after removal of defects
149	D- RPFAM/43489/2025	HIMANSU BHUSAN SUTAR	2025-10- 24	RPFAM does not lie
150	D-RSA/42648/2025	PABITRA KUMAR NAYAK	2025-10- 24	Put up for further S.R after payment of A.C.Fee of Rs.2460/- for computing the period of limitation.
151	D- RPFAM/43542/2025	GYANA RANJAN DHAL	2025-10- 24	good ground not furnished
152	D- CRLMC/32364/2025	SANJAY KUMAR BEHERA	2025-10- 24	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. LTI of deponent no. 6 not attested by the advocate and Nomenclature not furnished in V.nama

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 24-10-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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